

**GOVERNMENT OF INDIA  
COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1496  
ANSWERED ON:02.12.2005  
INSPECTION OF COMPANIES  
Bishnoi Shri Jaswant Singh

**Will the Minister of COMPANY AFFAIRS be pleased to state:**

- (a) the number of companies inspected for its functioning during the last three years;
- (b) the number of companies found not functioning properly during inspection; and
- (c) the action taken against such companies?

**Answer**

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

(a) A total of 503 companies have been inspected under section 209A of the Companies Act, 1956 during the years 2001-02, 2002-03 and 2003-2004.

(b) & (c) Consequent to inspections carried out under the Companies Act, 1956 during the period specified above, prosecution under the Act has been initiated against the above mentioned companies in respect of violations of various provisions of the Act, as came to notice during inspections.